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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 31.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No 71/BB/17	-	For Compliance	Rule 6 of IB	Next Radio Ltd Vs The A Pedic Bedding India Pvt Ltd

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

36 T.L. JEELAN BASHA
8147639107

- Petitioner

T.L. Jeelan Basha

ORDER

Counsel for petitioner is present. Counsel for petitioner reported he has complied the objections. He has filed memo. He is directed to file posted information about the service of notice . List it on 14//09/2017.


MEMBER(J)


MEMBER(T)